

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA No. 146320/2023 in Civil Appeal No(s). 8170/2018

RAGHUBIR SINGH TANDON (D) THROUGH LRS

Appellant(s)

VERSUS

RANJEET SINGH TANDON (D) THR. LRS. & ORS.

Respondent(s)

Date : 01-08-2023 This appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE C.T. RAVIKUMAR

HON'BLE MR. JUSTICE SANJAY KUMAR

For Appellant(s)

Mr. Pramod B. Agarwala, AOR

For Respondent(s)

Mr. Vipin Kumar, AOR

UPON hearing the counsel the Court made the following
O R D E R

The IA No. 146320/2023 in CA No. 8170/2018 matter should not
be deleted from the notified date i.e. 17.8.2023.

(DR. NAVEEN RAWAL)
ASTT. REGISTRAR-cum-PS

(MATHEW ABRAHAM)
COURT MASTER (NSH)